

Allahabad Bench

CA No. 516/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2019

NAME OF THE COMPANY: M/s MAA Ambe Teckno Com Industries Ltd & Ors V/s ROC

SECTION OF THE COMPANIES ACT: 441 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Pradeep Singh Sisodia	CGSC	ROC	Pradeep Singh
2.				

CA NO. 516/ALD/2019

Sh. Udai Chandani, Advocate for the petitioner is present.

Learned counsel appearing for the petitioner states that he has served the hard copy of the petition to the Sh. Pradeep Singh Sisodia, CGSC appearing on behalf of the ROC today and same shall be filed before the Registry of this Bench during the course of the day.

Learned CGSC for the ROC may file reply within three weeks.

Put up on 22.01.2020.

Dated: 19.12.2019

sd

(Justice Rajesh Dayal Khare)
MEMBER (J)